

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.116/BB/2018	For clarification	Sec 252(3)	Gourmet Boutique Foods India Pvt Ltd	A Murali	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Jyoti
9663309318

Petitioner

Jyoti

ORDER

Ms.Jyothi, learned counsel for the petitioner is present. Post the case for Orders on 09.07.2018.


MEMBER (T)

Prema Murray (Steno)


MEMBER (J)